

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1776  
ANSWERED ON:23.08.2007  
RECRUITMENT OF GROUP D POSTS IN HUBLI  
Joshi Shri Pralhad Venkatesh

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways has undertaken a massive drive for the recruitment of "D" group posts in all zones of the country;
- (b) if so, the details of such recruitment of brief, Zone-wise;
- (c) whether the Government has made any specific provision for larger representation for the local people of the zones in such recruitments;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (e) A statement is attached.

STATEMENT REFERRED IN REPLY TO PARTS (a) to (e) OF UNSTARRED QUESTION NO. 1776 BY SHRI PRALHAD JOSHI & SHRI MANJUNATH KUNNUR TO BE ANSWERED IN LOK SABHA ON 23.08.2007 REGARDING RECRUITMENT OF GROUP 'D' POSTS IN HUBLI.

(a) No, Sir. However, occurrence & filling up of vacancies is a continuous process and exercise is initiated by zonal railways from time to time for recruitment of manpower to fill up vacant posts.

(b) Nine zonal railways have issued notifications for recruitment of Group 'D' staff after delegation of powers to zonal railways for conducting recruitment themselves for the same. Zone-wise break-up of the posts notified is as follows:

(i) Central Railway	:	6413
(ii) Eastern Railway	:	5124
(iii) Northern Railway	:	8366
(iv) Western Railway	:	8250
(v) East Central Railway	:	7643
(vi) East Coast Railway	:	5200
(vii) North Western Railway	:	4787
(viii) South East Central Railway	:	3016
(ix) South Western Railway	:	4701

Two zonal railways viz. South East Central Railway & Western Railway have completed the recruitment procedure and panels have been issued containing 2466 & 8109 names of candidates respectively whereas recruitment examination conducted by Northern

Railway was cancelled.

(c) No, Sir.

(d) Does not arise.

(e) The vacancies to be filled cannot be specifically earmarked for local youths as extant procedure provides for giving wide publicity to the vacancies including publication in the Employment News etc. and all those who apply against such notifications are considered for recruitment on the Railways. This procedure is in conformity with the guidelines issued by Department of Personnel & Training pursuant to the directives of Hon'ble Supreme Court of India.